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ITEM NO.39 + 53

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).24893/2016

(Arising out of impugned final judgment and order dated 12/04/2016

in SAD No. 210/2012 passed by the High Court Of Judicature at Allahabad, Lucknow Bench)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ASHOK KUMAR SRIVASTAVA

Respondent(s)

(With appln. (s) for exemption from filing O.T. and interim relief and office report)

WITH SLP(C) No. 24902/2016

(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

SLP(C) No. 24916/2016

(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

SLP(C) No. 24929/2016

(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

SLP(C) No. 24930/2016

(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

SLP(C) No. 24933/2016

(With appln.(s) for exemption from filing O.T.)

SLP(C) No. 24945/2016

(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

SLP(C) No. 24941/2016

(With appln.(s) for exemption from filing O.T.)

SLP(C) No. 25054/2016

(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

SLP(C) No. 25059/2016

(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

SLP(C) No. 25137/2016

(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

Date : 02/09/2016 These petitions were called on for hearing today.

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CORAM :

HON&#39;BLE MR. JUSTICE S.A. BOBDE

HON&#39;BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.

Mr. Ardhendumauli Kumar Prasad, Adv.

Mr. Kunal Varma, Adv.

For Respondent(s) Mr. Shekhar Kumar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Issue notice.

Tag with SLP(C) No.23793 of 2016.

(Sanjay Kumar-II) (Indu Pokhriyal)

Court Master

Court Master